

C. A. T. Bench, JAIPUR

Date of Order	Orders
21/10/93 Deputy Comm 2/11 Pradesh	Mr. J. K. Kanshi - Brief under for Mr. S. D. Sharma - Counsel for petitioner. The learned brief holder states that this M.P. has become informers. It is, therefore, dismissed. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial) Any out & the capp. cl. @ up del a c at 3/11